

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 65 of 2013 &
IA No.103 of 2013

Dated : 29th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Amarkantak Power Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Akhil Sibal,
Mr. Deepak Khurana
Mr. Vikas Mishra,
Mr. Sakya Chaudhary

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Chirag Kher for R-2
Ms. Puja Priyadarshini
Mr. Ravi Prakash &
& Mr. Varun Pathak for
for R-3
Ms. Suparna Srivastava for R-4

ORDER

Mr. M.G. Ramachandran, learned counsel for the respondent no.2 has finished his reply arguments.

Post the matter for making rejoinder submissions on **30.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vt/rkt